

**Shortage of Pulses in South India**

6983. SHRI MAYAVAN :  
SHRI C. CHITTIBABU :  
SHRI DEIVEEKAN :  
SHRI SUBRAVELU :  
SHRI KAMALANATHAN :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that there is an acute shortage of pulses in the Southern States ;

(b) whether Government propose to lift the restrictions on the movement of pulses from one State to another to ease the situation ; and

(c) whether Government's attention has been drawn to statement of the Food Minister of Madras, who has criticised the unhelpful attitude of the Union Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) The Southern States are generally deficit in gram (which is considered as pulse there) and other pulses.

(b) There have been no restrictions on the movement of pulses other than gram except from Bihar. Movement of gram has also been made free throughout the country with effect from 28th March, 1968.

(c) A reference has been made to the Government of Madras and their reply is awaited.

**Selection Grade Posts in P & T Department**

6984. SHRI MAYAVAN :  
SHRI DHANDAPANI :  
SHRI DEIVEEKAN :  
SHRI NARAYANAN :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) the total number of posts allotted in 1/3 selection in the Selection Grade in the Posts and Telegraphs Department during the period from the 1st October, 1963 to 31st December, 1966 ;

(b) the total number of posts filled up by the Posts and Telegraphs Department in 1/3 selection by the Scheduled Caste and

Scheduled Tribes official during the above period ;

(c) the total number of posts filled by other communities during the above period ;

(d) whether some Social Welfare Organisations and the Depressed Class League represented to his Department to uphold the orders regarding 1/3 selection in the P & T Department ; and

(e) the steps taken on such representations ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) to (e). Information asked for is being collected and will be placed on the Table of the Lok Sabha.

**टेलीफोन केन्द्रों के कर्मचारियों के लिये विश्राम-गृह**

6985. श्री रामावतार शास्त्री : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि डाक तथा तार के महानिदेशक ने सभी टेलीफोन केन्द्रों में काम करने वाले कर्मचारियों के लिये विश्राम गृहों की व्यवस्था करने के आदेश जारी किये हैं ;

(ख) यदि हां, तो बिहार में किन-किन टेलीफोन केन्द्रों में विश्राम गृहों की व्यवस्था की गई है और किन-किन केन्द्रों में ऐसी व्यवस्था नहीं की जा सकी है और इसके क्या कारण हैं ; और

(ग) इन केन्द्रों में विश्राम गृहों की व्यवस्था करने में कितना समय लगने की संभावना है ?

संसद-कार्य विभाग तथा संचार विभाग में राज्य-मंत्री (श्री इ० कु० गुजराल) : (क) उन सभी बड़े टेलीफोन एक्सचेंजों में जहाँ आधीरात के बाद या लगभग आधीरात के समय कर्मचारी ड्यूटी पर आते हैं या ड्यूटी से जाते हैं, विश्राम कक्षा की व्यवस्था करने के आदेश मौजूद हैं ।

(ख) (i) निम्नलिखित स्थानों पर टेली-